## No. 15-1/2006-B&CS

Dated: 28.08.2008

## **Direction**

Subject: Direction under Section 13 read with Section 11(2) & 12(1)(a) of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997) to broadcasters for reporting of commercial tariff for CAS areas and Non – CAS areas.

Whereas, in exercise of the powers conferred by Section 13 read with Section 11(2) & 12(1)(a) of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997), the Telecom Regulatory Authority of India (TRAI) vide its two directions (one for CAS and other for Non-CAS areas) dated 22.12.2006 had called upon all the broadcasters to:-

- (a) report to TRAI, on a monthly basis, the tariff charged from the categories of commercial cable subscribers specified in the direction dated 22.12.2006;
- (b) ensure that the report for a particular month is furnished to the Authority by the seventh day of the succeeding month;
- (c) specifically indicate in the monthly report to the Authority that there is no change in the tariff reported in the previous month, whenever there is no change from the tariff reported in the previous month;
- (d) submit separate monthly reports on similar lines and within the same time limit in respect of the public viewing areas (PVAs); and,
- (e) submit the reports referred to in (a) and (d) above from the month ending December, 2006.

2. Whereas one of the broadcasters while submitting the report stated that as a matter of practice, the commercial tariffs do not normally change on a monthly basis. Therefore, it was requested that direction dated 22.12.2006 may be amended to provide for filing of the report not on monthly basis but only in the event of any change in the tariffs as reported during the first filing;

3. Whereas, the proposal was considered by the Authority and it has been decided to amend the directions dated 22.12.2006, as indicated in para 4 below;

4. Now, therefore, in exercise of the powers conferred by Section 13 read with Section 11(2) & 12(1)(a) of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997), the Telecom Regulatory Authority of India (TRAI) hereby calls upon all the broadcasters to –

- (a) Report to TRAI (i) the details of tariff applicable (including the period) to the commercial cable subscribers specified in para 7 of the directions dated 22.12.2006 on half yearly basis for half year ending June and December as per time frame given in para (b). (ii) changes whenever made in the applicable tariff at any time thereafter during next six months.
- (b) The half yearly report referred to in (a)(i) above shall be furnished on 7th day of the month following the end of six months period. The first such report on half yearly basis for the period ending on 31.12.2008 be furnished by 07.01.2009.
- (c) In case there are no changes over the report of the previous six months, in that case also the full details of tariff applicable as stated in para a(i) shall be reported.
- (d) Report regarding the changes made in tariff (referred to in (a) (ii) above) at any time after the date of furnishing of half yearly report shall be sent within 7 days from the date of every such change.
- (e) Report on similar lines and within the same time limits as indicated above should be sent regarding details of tariff in respect of Public Viewing Areas (PVAs).

(R. N. CHOUBEY) Pr. Advisor (B&CS)

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All pay channel broadcasters (as per list)

## **List of Broadcasters**

- 1 M/s MSM Discovery Private Limited Interface Building No 7, Third Floor, Malad Link Road, Malad (west) Mumbai – 400 064
- 2 M/s ESPN Software India Private Limited 7th Floor, Tower C, Infinity Towers DLF Phase 2, Gurgaon - 122 002
- M/s Raj Television Limited
   32 Poes Road, 2nd Street, Teynampet, Chennai - 600 018
- M/s Channel Plus
   367 & 369, Anna Salai, Teynampet, Chennai - 600 018
- M/s B4U Television Network (India) Private Limited B-47, Paramount, Opp Fame Adlabs, New Link Road, Andheri (W), Mumbai - 53
- M/s MAA Television Network Limited
   6-3-663/B, MRL House, Behind Topaz Building, Punjagutta, Hyderabd - 82
- M/s Ushodaya Enterprises Pvt. Limited SP III, Building, 3rd Floor, Romoji Film City, R R Distt - 501 512, Andhra Pradesh
- M/s BBC World (India) Private Limited
   E-21, Hauz Khas, Market, New Delhi 110 016
- 9. M/s Zee Turner Limited Plot No. 9, Second Floor, Sector 16-A, Film City, Noida - 201301
- M/s Sahara India TV Network
   (A Unit of Sahara India Commercial Corporation Limited)
   Sahara India Point, S V Road, Goregaon (West)
   Mumbai 400 104

- M/s ZOOM
   M/s Bennett, Coleman & Co Limited
   Trade Garden, Ist Floor, Kamala Mill Compound,
   Senapati Bapat Marg, Lower Parel (W), Mumbai 400 013
- M/s New Delhi Television Limited 207, Olkhla Industrial Estate, Phase III New Delhi – 110 020
- M/s Nimbus Sport Broadcast Private Limited Nimbus Centre Oberoi Complex, Andheri West, Mumbai - 400 053
- 14. M/s Allied Infotainment Distribution Private Limited FC-23, Film City, Sector 16A, NOIDA 201 301
- M/s INX Media Private Limited A-102, First Floor, Sector 4, NOIDA – 201 301
- 16. M/s Star Den Media Services Private Limited
  7th Floor, Blue wave, Behind Kuber Chambers,
  Off Link Road, Andheri (West) Mumbai 400 053
- M/s UTV Global Broadcasting Limited Parijaat House, 1076, Dr E Moses Road, Worli Naka, Mumbai – 400 018
- TV Today Network Limited Videocon Tower, E-1, Jhandewalan Extension, New Delhi – 110 055
- 19. M/s Viacom 18 Media Private Limited (A Viacom and Network 18 Joint Venture) 36 B, Dr R K Shirodkar Marg, Parel (E), Mumbai – 400 012